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Title: Introduction of the Domestic Workers (Conditions of Service) Bill, 2009.

SHRI ARJUN RAM MEGHWAL (BIKANER): I beg to move for leave to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions and for matters connected therewith.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of wages of domestic workers and for the improvement of their working conditions and for matters connected therewith."

The motion was adopted.

SHRI ARJUN RAM MEGHWAL : I introduce** the Bill.

MADAM CHAIRMAN: Item Nos. 48 and 49. Shri Yogi Adityanath. – Not present.